



**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/07/2017 AT 10.30 AM**

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/102/(IB)/2017
NAME OF THE PETITIONER(S) : GEO FOUNDATIONS & STRUCTURE PVT LTD
NAME OF THE RESPONDENT(S) : BEST & CROMPTON ENGINEERING PROJECT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		----- REPRESENTATION BY WHOM	

1.	BIJESH THOMAS	Counsel for Petitioner	
2.	ROHAN RATASEKARAN	Counsel for Respondent	

ORDER

Counsel for petitioner present and filed an affidavit and bank statement u/s 9(3)(b)& (c). Counsel for respondent present and submitted that he has filed an application for rejecting the CP. Heard the counsel in part to the said application. At request of both the counsel, for continuation of arguments, time extended. Put up on 24.07.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)